

be pleased to state whether Government are purchasing from a British firm Vibrator machine to test structural strength of big buildings and dams?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): No.

Minor Irrigation in Maharashtra State

2371-J. { Shri Jedhe:
Shri Lonikar:
Shri Shivaji Rao S.
Deshmukh:

Will the Minister of Food and Agriculture be pleased to state;

(a) how much amount is allocated to Government of Maharashtra State for minor irrigation outside its allocation of Third Five Year Plan fund; and

(b) the details thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) The Ministry of Food and Agriculture has addressed on the 20th August, 1962 all the State Governments/Administrations asking them to review their minor irrigation programmes already included in the State Plans, re-phase them with a view to accelerate them and indicate additional programmes they can usefully take up during the remaining period of the Plan. The State Governments have also been requested that specific proposals for extra allocations that they would be in a position to utilise during the remaining months of the current financial year, 1962-63 be sent to this Ministry before the 20th September giving necessary particulars. Reply from the Government of Maharashtra is still awaited.

(b) Does not arise.

12 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd September, 1962, agreed without any amendment to the Assam Rifles (Amendment) Bill, 1962, which was passed by the Lok Sabha at its sitting held on the 7th August, 1962."

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Eighth Report of the Committee on Private Members' Bills and Resolutions.

12.02 hrs.

SUSPENSION OF MEMBER

श्री भू० ना० मंडल (सहरसा) : अध्यक्ष महोदय, मेरा एक एडजर्नमेंट मोशन है...

अध्यक्ष महोदय : उसकी कल ही आप को लिखकर इत्तला दे दी गई कि वह एडजर्नमेंट मोशन नहीं हो सकता, कवायद के अन्दर, क्योंकि बहुत देर की बात है। आज फिर भी आप को इत्तला दी गई कि इस मामले पर एडजर्नमेंट मोशन नहीं हो सका।

श्री भू० ना० (interruption).

अध्यक्ष महोदय : मैं आप से दरखास्त करता हूँ कि आन्दोलन मेंबर बैठ जाये, वे अपनी छोट के हैं।